

in other States where non-Congress Ministries were in power they had refused in that manner?

SHRI K. K. SHAH : This was a code applicable to all. I am very happy to say that all the States have accepted, and on the question of implementation which arose in the case of Bengal, all have agreed, and I am grateful to them.

SHRI TENNETI VISWANATHAM : An important question arises out of this. Is the broadcasting department the private property of the Central Government? What is the meaning of giving a right to the Station Director to object to a speech to be made by a Minister of the State? Is it the private property of the Central Government where a State Minister who has to broadcast has to conform to a particular code of their own conduct? I think the matter deserves better consideration.

SHRI K. K. SHAH : My hon. friend is overlooking the fact that this property is of the entire country and, therefore, what is acceptable to the entire country can be the only rule.

श्री जार्ज फर्नेंडीज : कौन तय करेगा ?
क्या स्टेशन डायरेक्टर तय करेगा ?

MR. SPEAKER : Next question.

SHRI K. K. SHAH : Is it my hon. friend's contention that in any set-up to whichever party it may belong, there will be no officers carrying out the orders of that Government?

MR. SPEAKER : I have already gone to the next question. If the hon. Minister goes on answering, there will be no end to it.

DEMOLITION OF BORDER PILLARS BY PAKISTANIS

*272. **SHRI NIHAL SINGH :**

SHRI RAM KISHAN GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistan authorities have demolished most of the border pillars demarcating India-Pakistan borders in the Nadia district; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (**SHRI B. R. BHAGAT**) : (a) In May 1965, Pakistani nationals removed some of the international boundary pillars on the India-Pakistan border in the Nadia District of West Bengal.

(b) The matter was discussed with the Pakistan authorities at various levels. The Directors of Land Records and Surveys of West Bengal and East Pakistan in their meeting held on the 25th and 26th September, 1967 at Dacca, agreed to replace the damaged and missing pillars on the East Pakistan-West Bengal border including the Nadia District region.

श्री निहाल सिंह : क्या मंत्री महोदय बताने की कृपा करेंगी कि जिस समय यह सीमा स्तम्भ उखाड़े जा रहे थे उस समय वहाँ पर हमारे सीमा रक्षक थे या नहीं थे? यदि थे तो उन्होंने उस समय क्या कार्रवाई की?

श्री ब० रा० भगत : सामने अगर उखाड़े गए होते तो जरूर वे कार्रवाई करते। जाहिर है कि चुपके से इनको उखाड़ दिया गया था।

SHRI SAMAR GUHA : May I know whether it is a fact that not only in the Nadia border but in the border of Tripura, Assam and some other parts of West Bengal, such things have been done? I would particularly mention the Belonia sector of Tripura, the Goalpara area of Assam and the Cooch-Behar area of West Bengal, and in these areas there have been occasions where such pillars have been removed. There are innumerable occasions, particularly in the months of October and November when there had been innumerable infiltrations by armed Pakistani people into these three areas. May I know whether this is a fact, and if so, what steps have been taken by Government to prevent such Pakistani infiltration and such removal of pillars in other areas also?

SHRI B. R. BHAGAT : The main question specifically refers to the Nadia district, and I have already supplied the information. If the hon. Member wants to know how many such incidents have happened in other areas, then I would like to have notice of the question.

श्री एस० एम० जोशी : इसमें साफ लिखा है "मोस्ट आफ दी पिलर्स"। इस वास्ते इनको पहले से तैयारी करके आना चाहिए था।

श्री ब० रा० भगत : यह नादिया के बारे में है।

MR. SPEAKER : This is about Nadia. The hon. Member was asking a question over a wider range about infiltration and so on.

SHRI SAMAR GUHA : This information has been coming in the Press.

MR. SPEAKER : I do not think the Minister should give press information. He should give more correct information.

श्री हुकम चन्द कछवाय : ये जो स्तम्भ उखाड़े गए हैं ये एक बार नहीं पिछले अनेकों वर्षों में कई बार और लगातार इनको उखाड़ा जाता रहा है। इस क्षेत्र में ही नहीं अनेकों क्षेत्रों में इनको उखाड़ा जाता रहा है और ऐसा प्रतीत होता है कि योजनाबद्ध तरीके से उनकी ये हरकतें चलती हैं। जब ये उखाड़े जाते हैं तो उस समय क्या आपके जवान सोते रहते हैं या उस समय गुलछरें उड़ाते रहते हैं ? उस समय कहां होते हैं जिस समय इनको उखाड़ा जाता है ? तत्काल क्यों कार्रवाई नहीं की जाती है ? क्या कारण है कि जब इनको उखाड़ा जा रहा होता है उस समय कार्रवाई नहीं की जाती है ?

श्री ब० रा० भगत : यह सही है कि उन्होंने इनको उखाड़ा है लेकिन जैसा मैंने कहा है चुपके से और चोरी से वे इनको उखाड़ते हैं। सामने उखाड़ नहीं सकते हैं। जहां तक कार्रवाई की बात है उन से प्रोटेस्ट किया गया, बात की गई और अब बेतैयार हुए हैं कि सारे पिलर फिर लगा दिये जायें।

श्री हुकम चन्द कछवाय : जब वे उखाड़ रहे होते हैं तो उनके हाथ क्यों नहीं तोड़ते ? उखाड़ने वालों में से दो चार के हाथ उखाड़ दो तो सब मामला ठीक हो जाए।

SHRI HEM BARUA : The Nehru-Liaquat Ali Pact stipulates that even in the

matter of disputed territory, *status quo* should be maintained and if one party violates the *status quo*, the other party can take stern measures. In the case of Nadia, what has happened? The area was demarcated. Pakistan has demolished our pillars. Not only has she done so, but she has established schools there, built up roads there and has planted her population in that part of our territory. In that connection, may I know whether in the light of the Nehru-Liaquat Ali Pact, Government propose to take stern measures against Pakistan for demolishing the pillars like that?

SHRI B. R. BHAGAT : As I said, they have agreed now to restore the pillars and there is no question of any encroachment.

SHRI HEM BARUA : She has agreed to restore the pillars. But why has she demolished them? Are any stern measures going to be taken against her?

श्री राम चरण : सरकार ने जो हमारी बोर्डर फोर्स है उसको क्या कोई हिदायतें दे रखी हैं कि अगर पाकिस्तानी बोर्डर के पिलर्स को उखाड़ें तो वह इंटरफीजर न करें, रिजिस्ट्र न करे ?

श्री ब० रा० भगत : ऐसा कोई आदेश नहीं दिया गया है।

श्री राम चरण : तब फिर जब इनको उखाड़ा जा रहा था तब क्यों कोई एकगन नहीं लिया गया ?

SHRI S. S. KOTHARI : Pakistan and China continue to nibble at our borders. Have the borders been clearly demarcated all along the line? What steps have been taken to protect the integrity of our territory and border as demarcated?

SHRI B. R. BHAGAT : So far as this region is concerned, it is clearly demarcated. The pillars were there. The fact is that some of the pillars were damaged or removed. They are being restored now.

SHRI S. S. KOTHARI : What steps have been taken to protect the integrity of the border? Have we our security police on the border?

SHRI B. R. BHAGAT : The successful step of restoring them has been taken. They are being restored. What more steps does he want?

श्री हुकम चन्द कछवाय : पहले से क्यों उन्हें इस स्तम्भों को उखाड़ने

MR. SPEAKER : No, I will not allow this. On every question he begins shouting. I can understand it in the case of his question. But it is not proper to do it in this way.

आपका क्वेश्चन हो तो परवाह नहीं

SHRI MANUBHAI PATEL : Is it the work of members of political parties on the border who try to escape to other States? Were these pillars demolished by people belonging to political parties in Pakistan /or other people especially the pro-Chinese and Left Communists on the border?

SHRI B. R. BHAGAT : It is difficult to specifically say who demolished these pillars.

श्री भोगेन्द्र झा : खम्भे तोड़े गए यह बात तो ठीक है। मैं जानना चाहता हूँ कि इनको तोड़ने में पाकिस्तानी अधिकारियों का हाथ था या नागरिकों द्वारा यह काम किया गया? क्या जो सीमा का अतिक्रमण हुआ वह नागरिकों द्वारा किया गया या पाकिस्तानी अधिकारियों द्वारा किया गया? जिन्होंने श्री सीमा के अतिक्रमण का प्रयास किया चाहे वे अधिकारी हों या नागरिक हों क्या उनके दिमाग में यह बात तो नहीं थी कि बिभाज्य क्षेत्र खत्म कर दिया जाए और कोई सरहद ही दोनों देशों के बीच न रहे और अगर उनके दिमाग में यह बात थी तो क्या सरकार को उस पर कोई एतराज है?

श्री ब० रा० भगत : यह कहना मुश्किल है कि इस में पाकिस्तान के अधिकारियों का हाथ था या नहीं, मगर चूँकि वे सरवे करने और विलज की फिर लगाने के लिए तैयार हो गए, इस लिए जो बात हम चाहते थे, वह पूरी हो जायेगी।

SHRI SRENIBAS MISRA : It is stated by the Minister that the Directors of Land

Records of both the countries have agreed to restore the pillars. In view of Pakistani intransigence, is it a fact that the pillars have been put up at the same place, or within what time will they be doing it?

SHRI B. R. BHAGAT : Certainly they will be put up at the same place. I think the work will start this month.

SHRI NARENDRA SINGH MAHIDA : May I know whether the pillars on the Kutch border put up by the former State of Kutch are still there or they have been removed?

SHRI B. R. BHAGAT : I want separate notice of that question.

श्री रजनीत सिंह : क्या यह सच नहीं है कि कई स्थानों पर ये खम्भे केवल उखाड़े ही नहीं गए हैं, बल्कि उखाड़ कर फिर हमारी सीमाओं के अन्दर लगा दिये गए हैं? क्या यह भी सच नहीं है कि बजाये इसके कि हम उन खम्भों को उखाड़ कर उनके पूर्व-स्थानों पर लगा दें, हमने महीनों तक नेगोशिएशन करना शुरू कर दिया है?

श्री ब० रा० भगत : हमें ऐसी कोई सूचना नहीं मिली है।

TRADE ROUTE BETWEEN CHINA AND PAKISTAN

*273. **SHRI R. S. VIDYARTHI :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistan entered into an agreement with China recently to re-open the trade route across their borders; and

(b) if so, whether Government are examining the implications arising therefrom and taking appropriate measures in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) According to a statement issued by the Press Information Department of the Government of Pakistan, China and Pakistan signed an agreement in Islamabad on October 21, this year, to reopen the old caravan route between Gilgit and Sinkiang.